

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No. 373/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	State Bank of India-Vs- Adhunik Metaliks Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Reetobroto Dutta, Adv.  
2. Mr. Souadeep Sarkar, Adv.  
3. ANAND PRADIP DAS - Advocate for

Petitioner

Respondent no. 2

Bankas  
19.02.2018  
Ritabrata Dutta  
19.2.18  
19.2.18

ORDER

Ld. Counsel for the petitioner and the respondent no. 2 is present.

Resolution Professional is directed to file progress report within 15 days from today.

List it on 28/03/2018 for filing progress report and for disposal of I.A No. 559/KB/2017.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)